

inability to put up the  
element of popular contribu-

tion to schemes where such  
contribution is prescribed.

## STATEMENT

Statement showing the State-wise actual/anticipated expenditure incurred during 1961-62 and 1962-63 on the welfare schemes for Scheduled Castes and Scheduled tribes

(Rs. in lakhs)

State/Union Territory	Expenditure in 1961-62		Expenditure in 1962-63	
	Scheduled Castes	Scheduled Tribes	Scheduled Castes	Scheduled Tribes
1. Andhra Pradesh . . . .	27.38	48.15	33.69	41.99
2. Assam . . . . .	9.16	20.96	8.88	185.02
3. Bihar . . . . .	50.08	81.99	53.85	76.19
4. Gujarat . . . . .	12.67	29.78	17.45	45.16
5. Kerala . . . . .	74.04	7.08	55.98	6.15
6. Madhya Pradesh . . . .	22.78	114.58	29.72	151.77
7. Madras . . . . .	67.82	5.98	91.41	8.22
8. Maharashtra . . . . .	44.78	15.61	61.52	22.40
9. Mysore . . . . .	43.77	4.37	63.32	5.72
10. Orissa . . . . .	17.00	78.56	28.23	87.12
11. Punjab . . . . .	38.35	27.82	42.12	1.50
12. Rajasthan . . . . .	17.13	36.21	16.66	28.99
13. Uttar Pradesh . . . .	102.97	..	154.92	..
14. West Bengal . . . . .	25.08	38.57	26.50	39.13
15. Jammu and Kashmir . .	2.31	..	3.02	..
TOTAL . . . . .	555.32	690.66	687.27	699.36
<i>Union Territory</i>				
1. Delhi . . . . .	3.77	..	4.67	..
2. Himachal Pradesh . . .	3.75	9.59	4.34	12.90
3. Manipur . . . . .	1.00	22.37	1.29	15.79
4. Tripura . . . . .	0.48	19.54	0.80	23.76
5. Pondicherry . . . . .	1.52	..	1.60	..
6. A. & N. Islands . . . .	..	0.78	..	0.61
7. L. M. & A. Islands . . .	..	..	..	0.25
TOTAL . . . . .	10.52	52.28	12.70	53.31
GRAND TOTAL . . . . .	565.84	742.94	699.97	752.67

## HIGHER SECONDARY EDUCATION

345. SHRI SITARAM JAIPURIA:  
Will the Minister of EDUCATION be  
pleased to state:

(a) the names of State Govern-  
ments which have not favoured the  
system of Higher Secondary Edu-  
cation;

(b) what are the reasons for which  
these States have not favoured this  
system; and

(c) what are the decisions arrived  
at the recent meeting of the All India  
Higher Secondary Advisory Council?

THE MINISTER OF EDUCATION  
(SHRI M. C. CHAGLA): (a) Gujarat,

Madras, Maharashtra, Kerala and Uttar Pradesh.

(b) Due to difficulties of personnel and finance.

(c) The All India Council for Secondary Education at its meeting held in October, 1963 recommended as follows:—

(i) The national pattern of secondary education should have an underlying uniformity throughout the country.

(ii) The desirable national pattern is as under:—

(a) a total schooling of 12 years should be given to students admitted at the age of 6 in class I;

(b) the last 4 years should constitute the secondary stage of education;

(c) an examination called higher secondary part I should be provided at the end of the first two years of the secondary stage in order to enable students to take up specialised and diversified courses at the secondary stage;

(d) the examination at the end of the secondary stage should be called the higher secondary part II examination; and

(e) the standard to be attained at the end of the secondary stage should approximate to the old Intermediate standard and make the student eligible for admission to the 3 year degree course without the necessity of having to go through any other preparatory course like the P.U.C.

(iii) The transition to the desirable pattern may take place

in one step or in two stages—

(i) by the addition of or year at the end of the 10-year course; and (ii) by the addition of another year to the 11-year course. The schools which have been upgraded to the 11-year higher secondary pattern should be deemed to have covered the first stage. The students who complete these courses successfully should continue to be eligible to the 3-year degree course. Further, there should be parity in the syllabus adopted for (a) the 9th and 10th classes of the traditional secondary schools and the upgraded schools and (b) the P.U.C. and the 11th class of the upgraded 11-year schools.

(iv) All States and Union Territories should take effective steps to move towards achieving the desirable pattern within a reasonable time and the steps should be taken which runs counter to the national pattern. In particular, where the schooling period is 10 years it should be immediately increased to at least 11 years. For a 10 year schooling the examination at the end of the 10th class should be called higher secondary part I to indicate the incompleteness of the school course.

उत्तर प्रदेश में संस्कृत के पंडितों को आर्थिक सहायता

३४६. श्री भगवत नारायण भागवत  
क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि संस्कृत के उन पंडितों को, जो निर्धन अवस्था में हैं, आर्थिक सहायता देने की सरकार की योजना के अधीन १९६२-६३ में उत्तर प्रदेश में पंडितों को कितनी आर्थिक सहायता दी गई और जिन पंडितों को यह दी गई उनके नाम क्या हैं ?